



**Central Administrative Tribunal  
Principal Bench**

**OA No. 2441/2016**

New Delhi, this the 22<sup>nd</sup> day of January, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mr. Bittu  
S/o Sh. Krishan Chander  
R/o VPO Barouli  
District Sonepat, Haryana  
Presently in Delhi  
Aged about 24 years

...Applicant

(None)

**Versus**

1. Delhi Subordinate Services Selection Board  
Through Secretary  
FC-18, Institutional Area, Karkardooma, Delhi – 92.
  
2. GNCTD, Through IG Prisons  
Tihar Jail, Prison Department  
Tihar, Delhi. .... Respondents

(By Advocate : Mr. Amit Yadav)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not present on 06.11.2019 also. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

**(Mohd. Jamshed)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

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